


**/In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalor
Case List dated 27.10.2020.**

1st Session Arguments/Hearing	2nd Session Arguments/Hearing
1.C.misc.523/2017	1.CC.12536/2019
2.CC.4260/2020	2.C.misc.356/2020
3.CC.4446/2020	3.Cr.135/2018
4.CC.92/2020	4.Cr.20/2019
5.CC.5477/2016	5.PCR.480/2017
6.Cr.369/2013	6.C.misc.287/2020
7.CC.7799/2018	7.C.misc.1/2020
8.C.misc.360/2020	8.CC.3917/2020
9.CC.3849/2018	9.PCR.543/2019
10.CC.3543/2018	10.PCR.470/2017
11.C.misc.286/2020	11.CC.4234/2020
12.CC.7906/2017	12.Cr.234/2020
13.Cr.161/2020	13.Cr.207/2020
14.PCR.600/2019	14.CC.7872/2020
	15.CC.4229/2020


Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalor

Note:All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.